(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) to (d) As per agreement signed between Royal Government of Bhutan (RGoB) and Government of India, the surplus power from the hydroelectric projects in Bhutan shall be exported to India. The surplus power so exported has been allocated in India to the States of Eastern and Northern Regions. The availability of power to India from the hydro power projects located in Bhutan is, therefore, dependent on the requirement of power in Bhutan. A 10,000 MW initiative has been launched by Royal Government of Bhutan (RGoB) and Government of India for completion by the year 2020. Three projects namely, Punatsangchu H.E. Project Stage-I, Punatsangchhu H.E. Project Stage-II, Mangdechu H.E. Project aggregating 2910 MW are under construction in Bhutan and the remaining projects are under various stages of development. With the commissioning of these projects, the demand for power in Bhutan is not likely to surpass the enhanced generating capacity. Government of India has given thrust to acceleration in generating additional capacity in the country and a capacity addition target of 62,374 MW was fixed by the Planning Commission for the Eleventh Plan during the mid-term appraisal of the Plan. Projects aggregating 40,131 MW have already been commissioned during the Eleventh Plan so far and the remaining projects are under construction.

Review of targets under RGGVY

896. DR. JANARDHAN WAGHMARE: Will the Minister of POWER be pleased to state:

(a) whether Government has conducted any survey/review of the targets fixed and achievements made under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY);

(b) if so, the details thereof;

(c) whether Government has set any time limit to achieve the target of electrification in all the villages of the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), the targets are fixed at the start of the respective year based on the benchmark execution time and implementation bottlenecks. The Ministry of Power and Rural Electrification Corporation (REC) Limited regularly monitor the achievement with reference to targets set. The targets and achievement of un/deelectrified villages and release of Below Poverty Line (BPL) connections for the sanctioned projects under RGGVY during the last three years and current year, is given in the Statement (*See* below).

(c) and (d) The electrification works for the sanctioned projects under RGGVY in the country are expected to be completed by the end of year 2012.

Statement

State-wise and year-wise target and achievement of electrification of un/de-electrified villages and release of BPL connections for the sanctioned projects under RGGVY

Year	2008-09		2009-10		2010-11		2011-12 (as on 31.07.2011)		Cumulative Achieve- ment as on 31.07.2011
	Target	Achieve- ment	Target	Achieve- ment	Target	Achieve- ment	Target	Achieve- ment	
Un/de-electrified villages	15000	12056	17500	18374	17500	18306	14500	2050	98612
BPL households	3500000	3084788	4700000	4718468	4700000	5883355	5200000	905245	16885626